

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 286 of 2019**

**IN THE MATTER OF:**

**Urban Infrastructure Trustees Ltd.**

**...Appellant**

**Versus**

**Neelkanth Realty Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Arun Kathpalia, Senior Advocate with Ms. Surekha Raman and Mr. Dileep Poolakkot, Advocates.**

**For Respondent: Mr. Darpan Wadhwa, Senior Advocate with Mr. Kush Chaturvedi, Mr. Aman Varma, Mr. Smriti Churiwal, Mr. Vishesh Kalra and Ms. Priyashree, Advocates.**

**O R D E R**

**01.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/